

ITEM NO.52

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1230/2014

RABBOO & ANR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(with appln. (s) for bail and exemption from filing O.T. and office report)

Date : 21/01/2016 This appeal was called on for hearing today.

For Appellant(s) Mr.Tashriq Ahmad,Adv
Mr. Syed Mehdi Imam,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that service of notice is complete on the sole respondent, but no one has entered appearance on his behalf. Id.counsel for the appellant has failed to file the additional documents within the period stipulated in the order dated 04.11.2015 of this Court. Viewed in that context, the matter shall be processed for listing before the Hon'ble Court on its own turn.

(M V RAMESH)
Registrar

SB